

**SUPREME COURT OF INDIA**

Ashok Kumar Singh

Vs.

State of Bihar

(G.B.Pattanaik and U.C.Banerjee JJ.)

07.09.2000

**ORDER**

The Text below is only a summarized version of the order pronounced

Appellants were science graduates. Alleged that science graduates have been deprived of promotional avenue. High Court recorded that allegations were not correct as science graduates have their promotional avenues in cadre of operator and technicians. Appeal dismissed with the advice to science graduates to move appropriate forum.